

F.No. 01(03)/Roster/CESTAT/2026
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 08.07.2026

ORDER NO. 90 of 2026

Hon'ble Officiating President is pleased to partially modify the roster order no 74 of 2026 for CESTAT, New Delhi from 20.07.2026 to 22.07.2026 as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 20.07.2026 to 22.07.2026	Mr. Ajay Sharma; Hon'ble Member (Judicial)	Single Member Bench matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble Officiating President/ Hon'ble Member, CESTAT, Mumbai /P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association, New Delhi /O/o Chief Commissioner (AR), New Delhi /Notice Board/Website/Guard File/Office Copy.


Deputy Registrar

F.No. 01(03)/Roster/CESTAT/2026
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 08.07.2026

ORDER NO. 91 of 2026

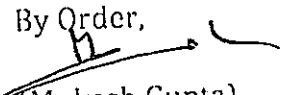
Hon'ble Officiating President is pleased to partially modify roster order no. 76 of 2026 on 15.07.2026 for **CESTAT, Chandigarh** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 15.07.2026	Ms. Binu Tamta, Hon'ble Member (Judicial) and Mr. P. Anjani Kumar, Hon'ble Member (Technical)	Excise Appeal No. 60044 of 2023 Commissioner of Central Excise and Service Tax, Ludhiana Vs. M/s. Nectar Lifesciences Ltd.

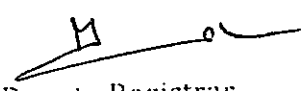
Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders/court proceedings".

By Order,


(Mukesh Gupta)
Deputy Registrar

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Deputy Registrar

F.No. 01(03)/Roster/CESTAT/2026
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 08.07.2026

ORDER NO. 92 of 2026

Hon'ble Officiating President is pleased to partially modify the roster order no 72 of 2026 for CESTAT, Mumbai from 13.07.2026 to 17.07.2026 as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 13.07.2026 to 17.07.2026	Mr. Ajay Sharma, Hon'ble Member (Judicial) and Mr. A. K. Jyotishi, Hon'ble Member (Technical)	Customs Division Bench matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order

(Mukesh Gupta)
Deputy Registrar

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Deputy Registrar